

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) Yes, Sir.

(b) to (d) Government has already made public notification on Retro-Fitment of hybrid electric system or electric kit to vehicles under the Central Motor Vehicles Rules, 1989 (CMVR) *vide* GSR 629(E) dated 24th June, 2016.

**Safety measures on National Highways**

795. SHRI VIVEK GUPTA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of accidents including the loss of lives on National Highways during the last five years, State-wise including district-wise details for West Bengal;

(b) the details of safety measures put in place to prevent such accidents along with the details of relief measures in cases of accidents;

(c) the details of existing set of mobile ambulances, including air ambulances, on service on National Highways, State-wise;

(d) whether the Ministry proposes to initiate a National Highway Patrolling and Monitoring Force to prevent accidents on National Highways; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) Ministry of Road Transport and Highways compiles accident data in a format developed as per the Asia Pacific Road Accident Database (APRAD) project of United Nations Economic and Social Commission for Asia Pacific (UNESCAP) region. The specific district-wise road accident data are not compiled in this format. A Statements indicating State/UT- wise number of road accidents and road accident fatalities on National Highways during the last five calendar years, 2011 to 2015 are given in the Statement-I (*See* below).

(b) The Ministry of Road Transport and Highways has taken a number of steps to prevent road accidents as per details mentioned under:

(i) The Government has approved a National Road Safety Policy. This Policy outlines various policy measures such as promoting awareness, establishing road safety information data base, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws etc.

- (ii) The Government has constituted the National Road Safety Council as the apex body to take policy decisions in matters of road safety.
- (iii) The Ministry has requested all States/UTs for setting up of State Road Safety Council and District Road Safety Committees, and to hold their meetings regularly.
- (iv) The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on 4 'E's viz. Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care. Based on this, a draft action plan has been shared with the States.
- (v) Road safety has been made an integral part of road design at the planning stage.
- (vi) Road Safety Audit of selected stretches of National Highways has been taken up.
- (vii) High priority has been accorded to identification and rectification of black spots (accident prone spots) on national highways. Around 700 such black spots have been identified for improvement.
- (viii) The threshold for four laning of national highway has been reduced from 15,000 Passenger Car Units (PCUs) to 10,000 PCUs. About 52,000 Km. of stretches of State Highways has been identified for conversion to national highways.
- (ix) Setting up of model driving training institutes in States and refresher training to drivers of Heavy Motor Vehicle in the unorganized sector.
- (x) Advocacy/Publicity campaign on road safety through the electronic and print media.
- (xi) Tightening of safety standards for vehicles like Seat Belts, Power-steering, anti-lock braking system etc.
- (xii) Providing cranes and ambulances to various State Governments under the National Highway Accident Relief Service Scheme for development on National Highways. National Highways Authority of India also provides ambulances at a distance of 50 Km. on each of its completed stretches of National Highways under its Operation and Maintenance contracts.

- (xiii) Launch of pilot projects for providing cashless treatment of road accident victims on Gurgaon - Jaipur, Vadodara - Mumbai stretch of National Highways No. 8 and Ranchi -Rargaon - Mahulia stretch of National Highway No. 33.

(c) The Ministry of Road Transport and Highways, under the scheme "National Highways Accident Relief Service Scheme (NHARSS)" provides 10-ton cranes and small medium cranes for hilly areas and ambulances to States/ UTs for relief and rescue measures in the aftermath of accidents by way of evacuating road accident victim to nearest medical aid centre and for clearing the accident site. Deployment of Ambulance is the State Subject.

National Highways Authority of India (NHAI) also provides ambulances on the stretch of the National Highways entrusted to them and cranes are deployed at every Toll Plaza which is normally at about 60 Km intervals. Details of Ambulance deployed under the jurisdiction of NHAI is given in the Statement-II (*See below*).

(d) and (e) The enforcement of traffic regulation comes in domain of State Government.

**Statement-I**

(A) Total number of road accidents on National Highways\*: 2011 to 2015

Sl. No.	States/UTs	2011	2012	2013	2014	2015
1	2	3	4	5	6	7
1.	Andhra Pradesh	13651	12725	12131	8799	8477
2.	Arunachal Pradesh	95	112	116	88	113
3.	Assam	3425	3393	3718	3639	3353
4.	Bihar	4018	3517	3471	3708	3227
5.	Chhattisgarh	5314	3948	3968	3330	4058
6.	Goa	1775	1538	1694	1687	1784
7.	Gujarat	6485	5823	5600	5038	4897
8.	Haryana	4066	3650	3863	3290	3509
9.	Himachal Pradesh	1296	1186	1227	1242	1211
10.	Jammu and Kashmir	2425	2214	2161	2040	1953
11.	Jharkhand	2167	1896	1800	1368	2007
12.	Karnataka	14128	13898	13678	13827	12705
13.	Kerala	9519	9377	8921	9006	9442
14.	Madhya Pradesh	11556	12917	13328	12726	11988

1	2	3	4	5	6	7
15.	Maharashtra	12530	11805	11289	10788	10839
16.	Manipur	378	516	382	431	404
17.	Meghalaya	429	308	199	270	322
18.	Mizoram	32	62	34	55	29
19.	Nagaland	20	23	30	164	34
20.	Odisha	4279	4043	3791	3880	4480
21.	Punjab	2428	1994	1815	1791	2092
22.	Rajasthan	7273	6916	6707	6991	6821
23.	Sikkim	151	72	122	105	117
24.	Tamil Nadu	22932	21262	20686	20109	21902
25.	Telangana	NA	NA	NA	4945	5649
26.	Tripura	339	314	273	230	230
27.	Uttarakhand	781	828	681	669	728
28.	Uttar Pradesh	11566	12028	8652	11157	13802
29.	West Bengal	4787	4904	4718	4895	4288
30.	Andaman and Nicobar Islands	63	106	95	69	96
31.	Chandigarh	89	87	32	36	45
32.	Dadra and Nagar Haveli	0	0	0	0	0
33.	Daman and Diu	0	0	0	0	6
34.	Delhi	986	890	898	976	897
35.	Lakshadweep	0	0	0	0	0
36.	Puducherry	749	342	706	554	763
TOTAL		149732	142694	136786	137903	142268

\* Includes expressways

*(B) Total number of persons killed in road accidents on  
National Highways\*: 2011 to 2015*

Sl. No.	States/UTs	2011	2012	2013	2014	2015
1	2	3	4	5	6	7
1.	Andhra Pradesh	5112	4911	4709	2970	3235
2.	Arunachal Pradesh	41	58	58	52	49
3.	Assam	1481	1412	1463	1392	1427
4.	Bihar	2232	1855	1890	2013	2002
5.	Chhattisgarh	1145	956	1124	1118	1201

1	2	3	4	5	6	7
6.	Goa	116	121	104	108	132
7.	Gujarat	2036	1939	1920	2149	2136
8.	Haryana	1904	1748	1807	1704	1759
9.	Himachal Pradesh	361	374	346	389	369
10.	Jammu and Kashmir	565	498	432	452	357
11.	Jharkhand	1009	1090	1153	669	1325
12.	Karnataka	3240	3330	3353	4256	3657
13.	Kerala	1432	1445	1336	1261	1368
14.	Madhya Pradesh	2327	2408	2479	2395	2287
15.	Maharashtra	3802	3821	3698	3577	3789
16.	Manipur	94	90	89	100	94
17.	Meghalaya	122	121	52	93	89
18.	Mizoram	22	44	29	40	20
19.	Nagaland	12	26	14	35	10
20.	Odisha	1842	1730	1706	1641	1795
21.	Punjab	1799	1552	1360	1482	1538
22.	Rajasthan	3459	3502	3391	3598	3709
23.	Sikkim	40	31	35	33	37
24.	Tamil Nadu	6052	5671	5710	5344	5752
25.	Telangana	NA	NA	NA	1895	2103
26.	Tripura	103	109	83	74	50
27.	Uttarakhand	522	524	395	479	464
28.	Uttar Pradesh	9175	6657	4390	5827	7773
29.	West Bengal	2373	2331	2037	2152	2243
30.	Andaman and Nicobar Islands	9	10	15	7	4
31.	Chandigarh	29	35	9	21	19
32.	Dadra and Nagar Haveli	0	0	0	0	0
33.	Daman and Diu	0	0	0	0	5
34.	Delhi	348	300	301	253	260
35.	Lakshadweep	0	0	0	0	0
36.	Puducherry	120	69	124	70	146
TOTAL		52924	48768	45612	47649	51204

\* Includes expressways

**Statement-II***Details of ambulances deployed under the jurisdiction of CM division*

Sl. No.	State	Stretch	NH No.	Ambulance
1	2	3	4	5
1.	Uttar Pradesh	Allahabad Bypass Project Kokhraj to Handia Section from km. 628.753 to Km. 713.461 (Old Chainage from Km. 158.00 to Km. 242.708)	2 (New NH 19)	2
2.		Handia to Rajatalab Section from Km. 713.461 to Km. 785.859 (Old Chainage from Km. 245.00 to Km. 317.389)	2 (New NH 19)	1
3.		Chakeri-Allahabad Section from Km. 483.687 to 628.753 on NH-02	2	2
4.		Makhanpur - Etawah (Km. 250.500 to Km. 323.475) U.P.	2	2
5.		Agra-Makhanpur (km. 199.660 to km. 250.533)	2	1
6.		Lucknow-Kanpur (Km. 11.005 to Km. 75.500)	25	1
7.		Lucknow - Ayodhya section (Km. 8.225 to Km. 58.00) & from Lucknow bypass (length 22 km) connecting NH-25, NH-28 & NH-56	28	1
8.		Lucknow - Ayodhya section (Km. 58.000 to Km. 138.970)	28	1
9.		Ghaziabad Hapur & Hapur Bypass 8.638 & bypass of UP	24	1
10.		Hapur - Garhmukteshwar section of NH-24 (Km. 58.00 to Km. 93.00)	24	1
11.		Garhmukteshwar - Moradabad section of NH-24 (km. 93.00 to Km. 149.25)	24	1
12.		Ayodhya-Gorakhpur from Km. 137.970 to Km.252.86	28	2
13.		Gorakhpur to UP/Bihar border from km. 285.002 to Km. 366.117	28	2

1	2	3	4	5
14.	West Bengal	Dalkhola-Islampur-Ghoshpukur [Km. 447.000 to km. 551.000 (except km. 498.970 to km. 507.000) of NH-31]	31	2
15.		Salsalabari to Assam Border	31C	1
16.		[Km. 228.000 to km. 254.500 of NH-31 C]	41	1
17.		Kolaghat to Haldia from Km. 0.500 to Km. 52.700 of NH-41		
18.		Barwa Adda (Km. 398.240) to Panagarh (Km. 515.236) of NH-2.	2	2
19.	Jharkhand	Aurangabad - Barwa Adda section of NH-02 (Km. 180.00 to 398.750) total Stretch 218.750	2	5
20.	Tamil Nadu	Samayanallur (Madurai) -Kanniyakumari section	7	5
21.		Chennai Bypass	-	1
22.		Trichy - Madurai section	45B	2
23.		Tirunelveli - Tuticorin section	7A	1
24.	J&K	Pathankot - Jammu Section (including Jammu Bypass)	1A	2
25.	Rajasthan	Swarupganj-Pindwara-Udaipur Section	76	2
26.		Chittorgarh-Kota Section	76	3
27.		Kota - Baran Section	76	2
28.		Baran-Jhansi-Shivpuri	76	3
29.		Kishangarh-Chittorgarh-Udaipur- Ratanpur	79A, 79, 76, 8	9
30.	Gujarat	Baranpur Radhanpur	27	4
31.		Porbandar Jaitpur Bhiladi	27	2
32.		Gharamor Samakhayali Section	8A	1
33.		Bamanbore Gharamor	8B	2
34.		Himmat Nagar Ahmedabad	8	2
35.	Bihar	Kotwa-Mahesi-Muzzaffarpur	28	2

1	2	3	4	5
36.		Muzzaffarpur-Darbhanga-Purnea	56	4
37.		Purnea-Siliguri Section	-	1
38.	Madhya Pradesh	Agra-Gwalior Section	3	3
39.		Operation & Maintenance for Lalitpur-Sagar-Lakhandone section	26	4
40.	Kerala	Operation & Maintenance for Edapally-Vytilla-Aroor section	66	1
41.	Maharashtra	Operation & Maintenance for Borkhedi-Jam-Wardner section	7	1
42.	Karnataka	Hubli-Haveri, Karnataka	NH-48 (old NH-4)	1
43.		Haveri-Dhavengiri	NH-48 (old NH-4)	1
44.		Dhavengiri-Chitradurga	NH-48 (old NH-4)	1
45.	Odisha	Balasore-Chandikhole	16	2
46.		Bhubaneshwar-Sunakhala	16	3
47.	Andhra Pradesh	Sunakhala-Icchapuram	16	
48.		Icchapuram- Anandpuram	16	4
49.		Anandpuram-Visakhapatnam-Anakapalli	16	1
50.		Divancheruvu-Gundugolanu	5	2
51.		Operation and Maintenance for Hyderabad-Bangalore section	7	5

**Shortage of skilled workers for road construction**

796. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that, due to non-availability of skilled workers, the construction of Highways is being delayed;

(b) if so, the details thereof; and